NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 30.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.02/ 2018	-	For hearing	252(3)	Ace Health One Source Private Limited Vs ROC

SL.	NAME (IN CAPITAL)	SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM
	H.N. KRISHNA MURTHU	

H-N. KRISHMA MURTHY
PCS Aces Health
9448513473 One Source Put Hal

ORDER

PCS for Petitioner is present. Await report from ROC, Karnataka. List it on 08.02.2018.

Member (T)

Member (J)